

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:6800

ANSWERED ON:07.05.2015

PRIVATE INVESTMENT IN SMALL HYDRO POWER PROJECTS

Shekhawat Shri Gajendra Singh

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether private investment in small hydro power projects is not forthcoming due to delay in getting clearances from the various concerned agencies;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government has formulated any policy to expedite the clearance of these projects; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): There has been decline in the installed capacity of Small Hydro Power (SHP) in last three years. While an installed capacity of 352MW was achieved during 2011-12, this had reduced to 237 MW in 2012-13, 171MW in 2013-14 and 251MW in 2014-15. The decline of interest of private sector in SHP projects is mainly attributed to increase in cost of projects, low tariff, low sale of renewable energy certificates and large number of clearances required to setup small hydro projects.

(c)&(d): In order to address these issues, the Ministry of New and Renewable Energy has revised its incentive scheme during 2014-15. States have been asked to streamline clearance procedures.